COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO.131 of 2015 & IA NO.311 OF 2017 & IA NO.209 of 2015 & IA NO. 335 of 2016

Dated: 31st May, 2017

Present: Hon'ble Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Taxus Infrastructure & Power Project Pvt. Ltd. ...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant : Mr. Sachin Datta, Sr. Adv.

Ms. Ritika Jhurani Mr. Dinesh Sharma Ms. Kritika Khanna

Mr. Yatender

Counsel for the Respondent(s) : Ms. Suparna Srivastava for GERC

Mr. M.G.Ramachandran

for R-3

<u>ORDER</u>

We have heard learned counsel for the parties for some time.

List the matter for further hearing on 13.07.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson